GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4543
ANSWERED ON 19th MARCH, 2026

DEPLOYMENT OF AI-BASED TRAFFIC MANAGEMENT SYSTEMS

4543. SMT. ROOPKUMARI CHOUDHARY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has authorised deployment of Artificial Intelligence (AI) based traffic management systems, including adaptive signal control and automated enforcement across the country, if so, the details thereof;

(b) the measurable outcomes of such deployments in terms of reduction in average junction delay, congestion levels, road accidents and vehicular emissions during the period 2024-2026;

(c) whether any independent technical or third-party audit has been conducted to assess accuracy, bias, data security and error rates in Artificial Intelligence (AI) generated challans, if so, the details thereof;

(d) the data protection safeguards, retention policies and grievance redressal mechanisms put in place to prevent misuse or wrongful penalisation; and

(e) the total funds allocated for Artificial Intelligence (AI) enabled Intelligent Transport Systems (ITS) and the roadmap for nationwide standardisation and interoperability across States?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (e) Section 136A of the Motor Vehicles Act, 1988 provides for electronic monitoring and enforcement of road safety on National Highways, State Highways, roads or in any urban city within a State which has a population upto such limits as may be prescribed by the Government. Accordingly, Government has published Rule 167A under the Central Motor Vehicles Rules (CMVR), 1989 in August 2021 for Electronic Monitoring and Enforcement of Road Safety at high-risk and high-density corridors on National Highways, State Highways and at critical junctions in cities having more than one million population and cities under National Clean Air Programme (NCAP) in the Country.

The responsibility to implement the provisions of Rule 167A of the CMVR, 1989 in terms of section 136A of the MV Act, 1988 comes under the purview of the State Governments. However, to support the States, Government has issued guidelines for incentives to States for implementation of Electronic Enforcement of Road Safety under the Scheme of Special Assistance to States for Capital Investment 2025-26 (SASCI 2025-26) with allocation of Rs. 3,000 Crore on First-Come-First-Served basis. An amount of Rs.144.87 crore has been released to 6 States under the scheme.

Further, implementation of Advanced Traffic Management Systems (ATMS) across National Highways with the objective of improving road safety, reducing accidents and enabling real-time traffic monitoring and incident management has been envisaged. ATMS implementation is being done in phased manner in all four lanes and above National Highways.

The system architecture includes deployment of AI-based Video Incident Detection and Enforcement System (VIDES), Automatic Number Plate Recognition (ANPR) cameras, PTZ (Pan, Tilt, and Zoom) cameras and other surveillance cameras for electronic monitoring, enforcement, early detection of incidents and real-time field response.

Additionally, the Government provides financial assistance under the Intelligent Transport System (ITS) scheme to support adoption of Information and Communication Technology (ICT) based solutions in public transport, including fleet management systems for tracking, scheduling, and operations. Eligible transport bodies (such as State Transport Undertakings, State Transport Corporations, Public Private Partnerships and State Government Bodies) may incorporate AI-based functionalities within these systems. Approved proposals under ITS scheme which include AI components are enclosed in the Annexure.

(b) & (c) The use of electronic enforcement for traffic management is in initial stage of implementation by State Government(s)/UT administration(s). Standard Operating Procedure (SOP) has been issued on 28.10.2025 for implementation of Rule 167/167A of Central Motor Vehicle Rules (CMVR), 1989 related to electronic monitoring and enforcement of road safety. The SOP provides comprehensive guidance on identifying enforcement sites, selecting and installing electronic enforcement devices and ensuring their monitoring, calibration and maintenance. It also outlines the standardized processes for recording violations and issuing e-challans. An amendment to CMVR has also been notified on 20.01.2026 to provide legal backing to the provisions of SOP.

(d) ATMS includes data governance provisions for traffic monitoring and enforcement systems. It requires that all data collection, processing, and storage must comply with the provisions of the Digital Personal Data Protection (DPDP) Act, 2023 and all software used in ATMS must be STQC (Standardization Testing and Quality Certification) certified to ensure data integrity and prevent unauthorized access.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) and (e) OF LOK SABHA UNSTARRED QUESTION NO. 4543 ANSWERED ON 19.03.2026 ASKED BY SMT. ROOPKUMARI CHOUDHARY REGARDING DEPLOYMENT OF AI-BASED TRAFFIC MANAGEMENT SYSTEMS

Sl. No.	State Transport Undertaking	Total project Cost (Rs. Cr.)	Central Government Component (Rs. Cr)	AI based scope
1.	Navi Mumbai Municipal Transport (NMMT)	19.74	13.818	AI based planning, scheduling and dispatch
2.	Chandigarh Transport Undertaking (CTU)	22.71	15.897	Use of Artificial Intelligence (AI) and Machine Learning (ML) for Route optimisation, route selection, driver behaviour analysis, predictive maintenance etc.
3.	Nagaland State Transport (NST)	12.06	8.442	AI powered route optimisation and demand Machine Learning (ML) predict and mitigate delays. AI driven ETA, ETD, route

				and destination, Automated Announcement, Multilingual support (AI translation and Voice synthesis)
4.	**Uttar Pradesh State Road Transport Corporation (UPSRTC)**	**17.94**	**12.558**	**Intelligent services under Integrated Depot Management System (IDMS):** • **Crew Rostering** • **Business intelligence** • **Dispatch management** • **Event and Alert handling**

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